

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

RAJYA SABHA

**UNSTARRED QUESTION NO. 1548
TO BE ANSWERED ON 04.03.2020**

MINIMUM WAGES IN THE COUNTRY

1548. SHRI AHAMED HASSAN:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether it is a fact that minimum wages are different under various State Governments;**
- (b) if so, the details of minimum wages for unskilled, semi-skilled and skilled labourers for last three years, State-wise;**
- (c) whether Government is planning to increase minimum wages in the country; and**
- (d) if so, the details thereof and if not, the reasons therefor?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) & (b): Yes, Sir, the minimum wages are different for Central and State Governments as both the Central and State Governments are the appropriate Government to fix, revise and enforce minimum wages in scheduled employments in their respective jurisdictions under the Act. Category wise and State wise variation in Minimum Wages per day is enclosed at Annexure-I.

(c) & (d): In order to protect the minimum wages against inflation, the Central Government mooted the idea of Variable Dearness Allowance (VDA) in terms of recommendation of the Labour Ministers' Conference held in 1988. Accordingly, in the Central sphere, Variable Dearness Allowance (VDA) is revised twice in a year effective from 1st April and 1st October every year on the basis of Consumer Price Index number. Area wise Rates of Minimum Wages including VDA w.e.f. 01/10/2019 for Scheduled Employments in the Central Sphere is enclosed at Annexure-II

Annexure in reply to part (a) & (b) of Rajya Sabha Unstarred Question No. 1548 for 04.03.2020

Category wise variation in Minimum Wages per day in All States/UTs as Data provided by States/UTs Govt.(Provisional)

Sl. No.	State/UT	Categories							
		Unskilled		Semi-Skilled		Skilled		Highly Skilled	
		Min.	Max.	Min.	Max.	Min.	Max.	Min.	Max.
1	Andhra Pradesh	161.00	424.00	179.00	447.00	182.00	507.00	182.00	611.00
2	Arunachal Pradesh	150.00	170.00	160.00	180.00	170.00	190.00	-	-
3	Assam	254.91	-	297.40	-	371.75	-	-	477.98
4	Bihar	268.00	-	279.00	-	340.00	-	-	415.00
5	Chhattisgarh	234.00	325.00	249.95	350.00	242.79	380.00	338.00	410.00
6	Goa	307.00	-	367.00	-	423.00	-	465.00	-
7	Gujarat	268.00	276.00	276.00	284.00	284.00	293.00	-	-
8	Haryana	339.51	-	359.46	374.31	393.03	412.88	433.31	-
9	Himachal Pradesh	225.00	225.00	233.47	242.00	261.52	269.17	282.50	329.50
10	Jammu & Kashmir	225.00	-	350.00	-	400.00	-	-	-
11	Jharkhand	249.83	-	261.73	-	345.01	-	398.54	-
12	Karnataka	262.40	-	-	-	-	-	-	607.32
13	Kerala	317.30	542.40	322.30	522.30	340.14	557.30	352.14	580.30
14	Madhya Pradesh	296.00	-	329.00	-	382.00	-	432.00	-
15	Maharashtra	180.00	315.49	-	-	-	-	-	-
16	Meghalaya	300.00	-	340.00	-	380.00	-	420.00	-
17	Manipur	273.00	-	248.00	-	225.00	-	-	-
18	Mizoram	270.00	-	300.00	-	370.00	-	460.00	-
19	Nagaland	115.00	-	125.00	-	135.00	-	145.00	-
20	Odisha	280.00	-	320.00	-	370.00	-	430.00	-
21	Punjab	325.53	-	355.53	-	390.03	-	429.73	-
22	Rajasthan	213.00	-	223.00	-	233.00	-	283.00	-
23	Sikkim	300.00	-	320.00	-	335.00	-	365.00	-
24	Tamil Nadu	244.45	654.73	248.95	731.73	265.00	808.73	332.61	832.50
25	Tripura	176.00	346.00	214.00	375.00	226.00	403.00	343.00	669.00
26	Uttarakhand	310.00	346.00	315.00	353.00	320.00	397.00	336.00	429.00
27	Uttar Pradesh	237.39	318.42	271.30	350.26	323.48	379.73	-	392.35
28	West Bengal	276.00	315.00	304.00	346.00	334.00	381.00	367.00	419.00
29	A. & N. Islands	451.00	-	508.00	-	593.00	-	651.00	-
30	Chandigarh	386.00	-	392.00	-	412.00	-	428.00	-
31	D & N Haveli	294.10	-	302.10	-	310.10	-	-	-
32	Daman & Diu	294.10	-	302.10	-	310.10	-	-	-
33	Delhi	538.00	-	592.00	-	652.00	-	-	-
34	Lakshadweep	314.80	-	339.80	-	364.80	-	389.80	-
35	Puducherry	206.00	336.00	216.00	346.00	209.00	352.00	233.00	359.00
36	Telangana	174.62	395.06	192.81	452.75	195.97	517.57	198.47	641.87

Data received from States/UTs Government.

Annexure in reply to part (c) & (d) of Rajya Sabha Unstarred Question No. 1548 for 04.03.2020

Area wise Rates of Minimum Wages for Scheduled Employments in the Central Sphere

As on 01.10.2019

Name of Scheduled Employment	Category of Worker	Rates of wages including V.D.A per day (in Rs.)		
		Area A	Area B	Area C
1. Agriculture	Unskilled	383.00	350.00	347.00
	Semi-Skilled/Unskilled Supervisory	420.00	385.00	354.00
	Skilled/Clerical	455.00	420.00	384.00
	Highly Skilled	504.00	469.00	420.00
2. Workers engaged in Stone Mines for Stone Breaking and Stone Crushing	1. Excavation & removal of over burden with 50 meters lead/1.5 meters lift:			
	(a) Soft Soil	406.00		
	(b) Soft Soil with Rock	611.00		
	(c) Rock	809.00		
	2. Removal and Staking of rejected stones with 50 metres lead 1.5 metres lift			
	Stone breaking or Stone Crushing for the stone size			
	(a) 1.0 inch to 1.5 inches	2494.00		
	(b) Above 1.5 Inches to 3.0 Inches	2133.00		
	(c) Above 3.0 Inches to 5 Inches	1252.00		
	(d) Above 5.0 Inches	1027.00		
3. Sweeping and Cleaning	Unskilled	603.00	503.00	403.00
4. Watch and Ward	Without Arms	733.00	666.00	569.00
	With Arms	797.00	733.00	666.00
5. Loading and Unloading	Unskilled	603.00	503.00	403.00
6. Construction	Unskilled	603.00	503.00	403.00
	Semi-Skilled/Unskilled Supervisory	666.00	569.00	472.00
	Skilled/Clerical	733.00	666.00	569.00
	Highly Skilled	797.00	733.00	666.00
7. Non-Coal Mines		Above Ground	Below Ground	
	Unskilled	403.00	503.00	
	Semi-Skilled/Unskilled Supervisory	503.00	603.00	
	Skilled/Clerical	603.00	703.00	
	Highly Skilled	703.00	785.00	
Name of Scheduled Employment	Nomenclature			
1. Agriculture	Agriculture			

2. Workers engaged in Stone Mines for Stone Breaking and Stone Crushing	Workers engaged in Stone Mines for Stone Breaking and Stone Crushing
3. Sweeping and Cleaning	Employment of Sweeping and Cleaning excluding Activities prohibited under the Employment of Manual Scavengers and Construction of Dry Latrines (Prohibition) Act, 1993
4. Watch and Ward	Employment of Watch and Ward
5. Loading and Unloading	Employment in Loading and Unloading in (i) Goods Sheds, Parcel Offices of Railways; (ii) Other Goodssheds, Godowns, Warehouses etc. and; (iii) Docks and Ports
6. Construction	Construction or maintenance of Roads or Runways or in Building Operations including laying down Underground Electric, Wireless, Radio, Television, Telephone, Telegraph and Overseas Communication Cables and similar other Underground Cabling Work, Electric Lines, Water Supply Lines and Sewerage Pipe Lines
7. Non-Coal Mines	Employees engaged in the employment of Gypsum, Barytes, Bauxite, Manganese, China Clay, Kyanite, Copper, Clay, Magnesite, White Clay, Stone, Steatite (including the mines producing Soap Stones and Talc), Orchre, Asbestos, Fire Clay, Chromite, Quartzite, Quartz, Silica, Graphite, Felspar, Laterite, Dolomite, Red Oxide, Wolfram, Iron Ore, Granite, Rock Phosphate, Hematite, Marble and Calcite, Uranium, Mica, Lignite, Grave, Slate and Magnetite Mines
